Housewife Raped in Nangloi, Delhi

6980. SHRI CHHITTUBHAI GAMIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a pregnant house wife 17 years of age was raped on June 24, 1980 in Nangloi area of Delhi by a co-worker of her husband, and the FIR was field against the guilty; and

(b) if so, the stage at which the matter is pending and the reasons why the guilty person has not been arrested?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The accused was arrested on 11th July, 1980. However, he has been released on bail by the Court on 15th July, 1980. The investigation of the case is in progress.

साम्प्रदायिक दंगे

6981. श्री आर. एन. राकेश: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) मार्च-जलाई, 1977 और जनवरी-मई, 1980 के दौरान हुए साम्प्रदायिक दंगों के तुलनात्मक आंकड़े क्या है; और

(ख) क्या जनवरी से मई, 1980 के दौरान हुए साम्प्रदायिक दगों की संख्या मार्च-जुलाई, 1977 के दौरान हुए ऐसे ही दगों की संख्या के मुकाबले अधिक थी?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा): (क) और (ख): सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

उत्पादकों द्वारा सीमेंट का कम उत्पादन

6972. श्री विजय कुमार यादव: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि सीमेंट उत्पादक अधिक लाभ कमाने के लिए सीमेंट उत्पादन कम मात्रा में कर रहे हैं।

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : देश में सीमेंट का उत्पादन मुख्य कारण सीमेंट उद्योग के लिए कोयले और बिजली की पर्याप्त आपूर्ति संबंधी बाहरी रुकावटें हैं।

News Item "Nakli Tubelight Ka Dhanda Joron Par"

6983. KUMARI KAMLA KUMARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Nakli Tubelight ka Dhandha Joron Par" appear in "The Hindustan" dated 17th June, 1980; and

(b) if so, the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The matter was brought to the notice of State Government of Punjab and Delhi Administration. From the reports received, it seems that they do not have any knowledge of such activities.

Casualties in Combing Operation in Manipur

6985 SHRI NGANGOM MOHENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of casualties, dead, wounded and injured, as a result of combing operations by the CRPF personnel at Patsoi, Langjing Tabungkhok villages in Manipur on the 26th April, 1980 and on subequent days.

(b) the authorities, civil, army or para-military which gave the CRPF personnel orders to start and carry on the operations;

(c) whether it is a fact that in all the combing operations, the Manipur Civil Police Officers and men were not

allowed to enter the places of occurrence; and

(d) whether it is also a fact that medical team from the Regional Medical College, Imphal and the Public Health Directorate of the Government of Manipur were not allowed by the CRPF personnel to enter the said villages and the spot where the dead, wounded and the injured were lying unattened?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). According to reports, 3 CRPF personnel were killed and 1 wounded, and 4 civilians (including extremists) were killed and 9 injured in firing in Patsoi village on 26th April, 1980, in the course of searches and raids on hide-outs of the extremists after a CRPF party escorting a CRPF water truck, had been attacked, killing CRPF personnel and matching their weapons. Arms and amunition (including some snatched earlier from the police) and a jeep used by the extremists were recovered. CRPF has been deployed in Manipur at the request of the State Government to assist the local Admn. in maintaining law and order in the State and functions directly under the operational control of the I.G.P. According to Government of Manipur, senior civil and police officers reached the place immediately and no one was stopped.

(a) No, Sir.

झरोवा कलां में सैनिक कार्मिकों द्वारा केन्द्रीय रिजर्व पुलिस बल के कर्मचारियों पर गोली चलाया जाना

6986. **श्री हरीशचन्द्र सिंह रावत:** क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सैनिक कर्मचारियों द्वारा केन्द्रीय रिजर्व पुलिस ग्रुप सेन्टर, झरोदा-कलां में सोये हुए केन्द्रीय रिजर्व पुलिस बल के कर्मचारियों पर 25 जून, 1979 को 4.35 बजे प्रातः गोली चलायी गयी थी;

(ख) यदि हां तो उसके क्या कारण हैं;

(ग) क्या सरकार ने इस मामले में कोई न्यायीक जांच कराई है; और

(घ) यदि हां, तो उसका ब्यौरा क्या है और यदि नहीं, तो क्या सरकार का विचार किसी बाहर के उच्चतर न्यायिक अधिकारी द्वारा जांच कराने का है?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा): (क) और (ख): गत वर्ष के. रि. पु. बल के कार्मिकों के आन्दोलन से उत्पन्न गंभीर स्थिति के कारण झड़ोदाकलां ग्रुप सेंटर में आन्दोलन कर रहे के. रि. पु. बल के कार्मिकों को निशस्त्र करने और स्थिति से निपटने के लिए सेना बुलाई गई थी। जब सेना ने, जिसके साथ एक मजिस्ट्रेट भी था, इस उद्देश्य के लिए 25 जून, 1979 को 5 बजे इस उद्देश्य के लिए ग्रुप सेंटर में दाखिल हुए तो उन पर के. रि. पु. बल के कार्मिकों द्वारा गोली चला दी गई। सेना को स्थिति नियंत्रण में लाने के लिए मजबूरन जवाब में गोलीबारी करनी पड़ी।

(ग) जी नहीं, श्रीमान ।

(घ) कोई ऐसी जांच कराने पर विचार नहीं किया जाता ।

Construction of Infrastructure at Haldia Industrial Complex

6987. SHRI SATYAGOPAL MISRA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the steps that have been taken by Government for construction of infrastructure at Haldia Industrial Complex;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Information is being collected and will be laid on the Table of the House.